

DIVISION BENCH
COURT - II

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/84(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	ARYAVARAT DEALERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES (ROC KOLKATA) WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Ankit Chaurasia, Adv.] For the Petitioner
Mr. Koshal Agarwal, CS]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the petitioner present.
2. Registry is directed to issue notice to RoC, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. List the matter for further consideration on **28.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.